

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Review No.486 of 2017

In
Letters Patent Appeal No.30 of 2014

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Nand Kishore Chaudhary, son of late Maluki Chadhary, resident of village
Sukhpur, P.S. Supaul, district Supaul ... Petitioner

Versus

1. The State Of Bihar through Chief Secretary, Old Secretariat, Patna
 2. The Secretary to the Government in the Department of Water Resources,
New Secretariat Building, Patna
 3. The Director, Land Acquisition and Rehabilitation, Sinchai Bhawan, Patna
 4. The Collector, Supaul
 5. The Rehabilitation Officer, Koshi Project, Supaul, district Supaul
... Respondents
- =====

Appearance :

For the Petitioner/s : Mr. Dinesh Choudhary
For the Respondent/s : Mr. ANJANI KUMAR (AAG 4)

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CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

5 23-03-2018 Having heard learned counsel for the parties, we

find no error apparent on the face value of record warranting

any review.

This application is dismissed.

(Rajendra Menon, CJ)

(S. Kumar, J)

Shamshad/-

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